

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/191/2017  
NAME OF THE PETITIONER : VEDANTHA NATURAL PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B.	Sarath Babu	RoC, Chennai	B. Sarath Babu
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**ORDER**

Matter called. No representation on behalf of the Applicant.  
Counsel for RoC present, filed the objection. The same is taken on  
record. The matter is adjourned. Put up on **28.02.2018 at 10.30  
AM.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)